

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA No. 2393/2013

New Delhi this the 14th day of May, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

1. Smt. Veena Sharma
W/o Late Sh. Anand Prakash Sharma
- 1A Sh. Pankaj Sharma – Applicant
S/o Late Sh. Anand Prakash Sharma
- 1B Sh. Sandeep Sharma – Applicant
S/o Late Sh. Anand Prakash Sharma
- 1C Ms. Priyanka Sharma
D/o Late Sh. Anand Prakash Sharma

All resident of
37-B, K-1 Extension
Street No. 3, Gurudwara Road
Mohan Garden, Uttam Nagar, New Delhi - 110059.

...Applicants

(None)

Versus

1. Union of India
Through the Secretary
Ministry of Defence, South Block
New Delhi – 1.
2. The Joint Secretary (T) & CAO
Ministry of Defence
E-Block, Hutmants
New Delhi – 110011.
3. Controller General of Defence Accounts
Ulan Batar Road, Palam
Delhi Cantt, New Delhi.

...Respondents

(By Advocate : Mr. H.K. Gangwani)

O R D E R (Oral)

Mr. S.N. Terdal:

None for the applicant. On 06.05.2019 also, nobody appeared on behalf of the applicant. In view of the same, this OA is dismissed in default and for non-prosecution.

**(A.K. Bishnoi)
Member (A)**

**(S.N. Terdal)
Member (J)**

/anjali/